



കേരള സർക്കാർ  
Government of Kerala  
2021



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2021-2023

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

വാല്യം 10 } Vol. X }	തിരുവനന്തപുരം, ചൊവ്വ	2021 മേയ് 25 25th May 2021	നമ്പർ } No. } 21
	Thiruvananthapuram, Tuesday	1196 ഇടവം 11 11th Idavam 1196	
		1943 ജ്യേഷ്ഠം 4 4th Jyaishta 1943	

## PART IV

### Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Neethu peter, Vallikade House, Puthenkunnu Post, Bathery Taluk, Wayanad District, Pin-673 595, holder of SSLC No. P176900 with the Register No. 164720 of March 2014, in the Passport No. R0356385, date of issue 3-7-2017 issued by Passport Office Kozhikode. I have embraced Islam Religion from Christian Pentacost as per Discharge Certificate No. 348/19 dated 4-7-2019 issued by Secretary, Maunathul Islam Association Ponnani Nagaram, with a new name Lamiya Naadhi. Hereafter I will be a member of Islam Religion and known by Lamiya Nadhi only.

This change will come into effect in all records related to me.

Makkutty,  
19-4-2021.

NEETHU PETER

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Allymole John, Puthenpurackal House, Perumpunna P. O., Peravoor, Kannur District, Pin-670 673, holder of S.S.L.C. Book No. G 043225 with Register No. 57761 of March 1994, Bachelor of Arts Certificate No. 105259 with Reg. No. 202237 of April 2004 issued by the Vice Chancellor, University of Calicut, in the Marriage Certificate No. 485/2010 with Registration No. 53/2010 date of Registration 5-5-2010 issued by the Local Registrar of Marriages (Common), Muzhakkunnu Grama Panchayat, also known as Ally Shine in the PAN Card No. AXSPA4618F issued from Income Tax Department, Govt. of India, in the Birth Certificate of my minor son Alan Joseph Shine with Registration No. 153/2017/02/00011, date of Registration 5th January 2017 issued by the Registrar of Birth & Death, Municipal Office, Hosur, Tamil Nadu, in the Birth Certificate of my minor daughter Almiya Maria Shine with Registration No. B-2019:33-983-000277, date of Registration 14-5-2019 issued by the Registrar of Birth & Death, Municipal Office, Hosur, Tamil Nadu, and as Ally John in the Birth Certificate of my another minor daughter Alicia Shine with Registration No. 369/2007, date of Registration 18-4-2007 issued by the Registrar of Birth & Death & Special Grade Secretary, Keezhur Chavassery Grama Panchayat, is one and the same person. Hereafter I will be known by the name Ally Shine only on consequent to my marriage.

This change will come into effect in all records related to me.

Kannur,  
9-4-2021.

ALLYMOLE JOHN

NOTIFICATION

I, Bhavya P.B., Puthussery House, Ambayathode P. O., Kottiyoor, Kannur District, Pin-670 651, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Hindu-Kurichian in my S.S.L.C. No. R 408071 with Register No. 237942 of March 2016 is corrected as Hindu-Thiyya vide Certificate No. RDis/3511/2021/E2 dated 1-3-2021 of Tahsildar, Iritty Taluk.

This correction will come into effect in all records related to me.

Ambayathode,  
19-4-2021.

BHAVYA P.B.

NOTIFICATION

I, Bhavyesh P.B., Puthussery House, Ambayathode P. O., Kottiyoor, Kannur District, Pin-670 651, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Hindu-Kurichiya in my S.S.L.C. No. T 498209 with Register No. 234954 of March 2018 is corrected as Hindu-Thiyya vide Certificate No. RDis/3510/2021/E2 dated 1-3-2021 of Tahsildar, Iritty Taluk.

This correction will come into effect in all records related to me.

Ambayathode,  
19-4-2021.

BHAVYESH P.B.

കേരള സംസ്ഥാന വഖ്ഫ് ബോർഡ്

[1995-ലെ വഖ്ഫ് ആക്ട് 53-ാം വകുപ്പ്, കേരള സ്റ്റേറ്റ് വഖ്ഫ് റൂൾസ് 2019, ചട്ടം 80(2) എന്നിവ പ്രകാരം പ്രസിദ്ധപ്പെടുത്തുന്നത്]

വസ്തു വാങ്ങൽ വിജ്ഞാപനം

No. A11-1756/2021-KNR. 2021 ഏപ്രിൽ 27.

കേരള സംസ്ഥാന വഖ്ഫ് ബോർഡിൽ 5636/ആർ.എ. നമ്പരായി രജിസ്റ്റർ ചെയ്തിട്ടുള്ള കണ്ണൂർ ജില്ല, കണ്ണൂർ താലൂക്കിൽപ്പെട്ട ശാദുലിയ പള്ളിക്കുവേണ്ടി കണ്ണൂർ ജില്ല, കണ്ണൂർ താലൂക്ക്, മുഴപ്പിലങ്ങാട് വില്ലേജിൽപ്പെട്ട സർവ്വെ 238 (റീ.സ. നമ്പർ 84/103)-ൽപ്പെട്ട 16½ സെന്റ് വസ്തുവും അതിലിരിപ്പ് കെട്ടിടവും, വഖ്ഫിനുവേണ്ടി പുതിയ പള്ളി നിർമ്മിക്കുന്നതിനായി സെന്റോന്നിന് 4 ലക്ഷം രൂപ നിരക്കിൽ അയിഷ, പി. പി. മുതൽപേരിൽ നിന്നും വാങ്ങുന്നതിന് വഖ്ഫ് പ്രസിഡന്റ് അപേക്ഷ സമർപ്പിച്ചിട്ടുണ്ട്.

മേൽ വസ്തു പള്ളിക്കുവേണ്ടി വാങ്ങുന്നതിന് അനുമതി നൽകുന്ന കാര്യത്തിൽ ആർക്കെങ്കിലും എന്തെങ്കിലും ആക്ഷേപങ്ങളോ അഭിപ്രായങ്ങളോ ഉണ്ടെങ്കിൽ ആയത് ഈ വിജ്ഞാപനം സർക്കാർ ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 14 ദിവസങ്ങൾക്കകം ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ, കേരള സംസ്ഥാന വഖ്ഫ് ബോർഡ്, വി.ഐ.പി. റോഡ്, കലൂർ, കൊച്ചി-682 017 എന്ന വിലാസത്തിൽ രേഖാമൂലം അറിയിക്കേണ്ടതാണ്. നിശ്ചിത സമയത്തിനുശേഷം ലഭിക്കുന്ന ആക്ഷേപങ്ങളും അഭിപ്രായങ്ങളും യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ലെന്നുള്ള വിവരം ബന്ധപ്പെട്ട എല്ലാവരേയും അറിയിച്ചുകൊള്ളുന്നു.

കൊച്ചി.

(ഒപ്പ്)  
ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ.